NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH

AHMEDABAD

With
IA 397 of 2018 Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

Name of the Company:

Meeta Mathur

V/s.

Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act:

Section 58-59 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. NAUIN PAHWA WITH	SR. AD V	Reso.	+ in
2. RITU SHAM FOR THAKKAK, AND PAHWA	ADV.		
3. PRIVAC SHAH FOR MAI, AN Eith	Adv.	Petition	January 1
4. Mr. Sanjanwala	Son. Adv.	Petitioner	
5. Mr. Ankit Shah	Aelv.	Petitioney	

ORDER

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Ms. Priyal Shah with Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

List the matter on 12.02.2018 for hearing along with CP 65/2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 24th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL